

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:120
ANSWERED ON:24.02.2006
INFRASTRUCTURE FACILITIES TO JUDICIARY
Rawale Shri Mohan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has been implementing any Centrally sponsored scheme relating to development of infrastructure facilities for the Judiciary;
- (b) if so, the details thereof and the ratio of share of both Union and State Governments;
- (c) whether the Union Government has released its share of assistance to all the State Governments for the financial year 2004-05 and 2005-06;
- (d) if so, the State-wise details thereof and if not, the reasons therefor; and
- (e) the time by which the same is likely to be released?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI H.R.BHARDWAJ)

- (a) to (e): A statement is laid on the table of the House.